

HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

ABSTRACT

PUBLIC SERVICES – T.J.M.S.S. – Chief Administrative Officers of District Courts (Category-1) – Transfers and Postings – Ordered.

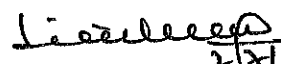
ROC.No.668/2025 - C.1

Dt.02-07-2025

NOTIFICATION No. 02/2025. C –1

The High Court for the State of Telangana, in exercise of the powers conferred under Article 235 of the Constitution of India read with Rule 26 of the Telangana Judicial Ministerial and Subordinate Service Rules, 2018 and all other powers enabling thereto, is pleased to order the following **transfers and postings: -**

Sl.No.	Name of the Paper Promotee/Chief Administrative Officer	Posted to
1.	Sri D. Bhaskar , paper promote from the Unit of the Principal District and Sessions Judge, Nizamabad.	Chief Administrative Officer, Family Court-Cum-III Additional District & Sessions Court, Nizamabad (post kept vacant)
2.	Sri M. Ravindra , paper promote from the Unit of the Principal District and Sessions Judge, Khammam	Chief Administrative Officer, I Addl. District & Sessions Court, Kothagudem (vice Sri J. Kiran Kumar transferred)
3.	Sri J. Kiran Kumar , Chief Administrative Officer, I Addl. District & Sessions Court, Kothagudem	Chief Administrative Officer, Prl. District & Sessions Court, Kothagudem (vice Sri J. Mohan Das transferred)
4.	Sri J. Mohan Das , Chief Administrative Officer, Prl. District & Sessions Court, Kothagudem	Chief Administrative Officer, VI Additional District and Sessions Court, Sathupally (post kept vacant)
5.	Sri V. Narsimha , paper promote from the Unit of the Principal District and Sessions Judge, Ranga Reddy District.	Chief Administrative Officer, III Additional Special Judge's Court for CBI Cases, Hyderabad (post kept vacant)


2/7/2025

Sl.No.	Name of the Paper Promotee/Chief Administrative Officer	Posted to
6.	Sri M. Shiva Shankar , paper promote from the Unit of the Principal District and Sessions Judge, Ranga Reddy District	Chief Administrative Officer, I Addl. Family Court, City Civil Court, Hyderabad (vice Sri E. Narsimulu transferred)
7.	Sri E. Narsimulu , Chief Administrative Officer, I Addl. Family Court, City Civil Court, Hyderabad	Chief Administrative Officer, Principal Family Court, Hyderabad, City Civil Court, Hyderabad (post kept vacant)
8.	Sri Sulthan Asif Iqbal , paper promote from the Unit of the Principal District and Sessions Judge, Siddipet	Chief Administrative Officer, I Addl. District & Sessions Court, Siddipet (vice Sri Pattem Ravinder transferred)
9.	Sri Pattem Ravinder , Chief Administrative Officer, I Addl. District & Sessions Court, Siddipet	Chief Administrative Officer, Principal District & Sessions Court, Peddapally (vice Sri Mohd. Rafiuddin transferred)
10.	Sri Mohd. Rafiuddin , Chief Administrative Officer, Principal District & Sessions Court, Peddapally	Chief Administrative Officer, XI Addl. Chief Judge, City Civil Court, Hyderabad (post kept vacant)
11.	Sri D. Sadanandam , Chief Administrative Officer, I Addl. District & Sessions Court, Mancherial	Chief Administrative Officer, Principal District and Sessions Court, Kumurambheem Asifabad (post kept vacant)

- i) All the Unit Heads are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new posts and report compliance.
- ii) All the Chief Administrative Officers and the Paper Promotees shall handover charge of their posts to the Senior Superintendent/immediate juniors of their courts immediately on receipt of these orders and take charge of their new posts.

27/2025

The Unit Heads concerned are hereby directed not to entertain any application for leave from the individuals concerned. The above individuals are also hereby informed that representation for retention in the present post or any change in the above postings will not be entertained.

The Unit Heads are further directed to send the joining reports of the individuals to this Registry.

Note: Sri Pattem Ravinder and Sri Mohd. Rafiuddin are not entitled to draw TA and DA etc., since they are transferred at their request.

(Signature)
02/07/2025
REGISTRAR (ADMN.)

To

1. The **Individuals (Through the concerned Unit Heads)**.
2. The Chief Judge, City Civil Court, Hyderabad.
3. The Principal Special Judge for CBI Cases, Hyderabad.
4. The Principal District and Sessions Judges, Kumurambheem Asifabad, Khammam, Peddapalli, Rangareddy, Siddipet, Bhadradri Kothagudem, Nizamabad, Mancheria.
5. The Judge, Family Court-Cum-III Additional District & Sessions Court, Nizamabad
6. The I Addl. District & Sessions Judge, Kothagudem
7. The VI Additional District and Sessions Judge, Sathupally.
8. The III Additional Special Judge for CBI Cases, Hyderabad.
9. The Judge, I Addl. Family Court, City Civil Court, Hyderabad
10. The Judge, Principal Family Court, Hyderabad, City Civil Court, Hyderabad.
11. The I Addl. District & Sessions Judge, Siddipet.
12. The XI Addl. Chief Judge, City Civil Court, Hyderabad.
13. The I Addl. District & Sessions Judge, Mancheria.
14. The Pay and Accounts Officer, Hyderabad
15. The District Treasury Officers, Kumurambheem Asifabad, Khammam, Peddapalli, Rangareddy, Siddipet, Bhadradri Kothagudem, Nizamabad, Mancheria.
16. The Sub-Treasury Officer, Sathupally.

Spare...1 Stock...1.

<http://tshc.gov.in/>

